

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA NO. 1857/2003  
MA NO. 1579/2003

This the 1st day of August, 2003

HON'BLE SH. KULDIP SINGH, MEMBER (J)

1. K.C.Sharma  
H-52, Sanjay Nagar  
Ghaziabad, UP.
2. B.D.Malhotra  
D-10/117, Sector VII  
Rohini, Delhi.
3. Sat Pal  
6-D, Surya Appt. Sec-13  
Plot No.21, Rohini, Delhi.
4. R.N.Sharma  
Kotla House, Mandir Marg  
Sec-5, Gurgaon (Haryana).
5. Medh Singh  
PO-V-Bhondsi  
Gurgaon (Haryana).
6. Manohar Lal  
C/o S.S.Rewari.
7. H.H.Swarup Sharma  
99, Nai Abadi, Rly Board  
Rewari.
8. Chandgi Lal Sharma  
217, Nai Abadi, Rewari.
9. Balbir Singh Sharma  
439, Shiv Colony, Rewari.
10. Krori Lal  
Vill. Sardi Thet, PO Railyard  
Dt. Rewari, Haryana.

...Applicants

(By Advocate: Sh. R.K.Shukla)

Versus

Union of India through

1. Secretary  
Ministry of Railways  
Railway Board, Rail Bhawan  
New Delhi.
2. General Manager  
Northern Railway  
Baroda House, New Delhi.
3. Divisional Railway Manager  
Northern Railway  
Bikaner, Rajasthan.

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4. Divisional Railway Manager  
Northern Railway  
State Entry Road, New Delhi.

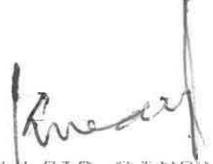
5. FA & CAO, Northern Railway  
Baroda House, New Delhi.

... Respondents

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Counsel for applicant seeks permission to withdraw the OA. Accordingly, OA is dismissed as withdrawn with liberty to proceed in appropriate proceedings in accordance with law.

  
( KULDIP SINGH )  
Member (J)

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